

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XXII(6)/J/2023-24/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

1. Mr. Rajeev Ranjan, Special Judge, POCSO Act, Bokaro.
2. Mr. Rajesh Sinha, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat).
3. Mr. Anil Kumar No. 2, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat).
4. Mr. Surya Bhushan Ojha, District & Addl. Sessions Judge-cum-Spl. Court, elected MP & MLA, Chaibasa.
5. Mr. Rajesh Kumar Singh, Special Judge, POCSO Act, Chatra.
6. Mr. Rakesh Chandra, District & Addl. Sessions Judge, Chatra.
7. Mr. Vinod Kumar Singh, District & Addl. Sessions Judge-cum-Spl. Court, elected MP & MLA, Daltonganj.
8. Mr. Amresh Kumar, District & Addl. Sessions Judge-cum-Special Judge, A.C.B., Daltonganj.
9. Mr. Prem Nath Pandey, Special Judge, POCSO Act, Daltonganj.
10. Mr. Sanjay Kumar Choudhary, District & Addl. Sessions Judge, Deoghar.
11. Mr. Vijay Kumar Srivastav, District & Addl. Sessions Judge, Deoghar.
12. Mr. Ashok Kumar No. III, District & Additional Sessions Judge, Deoghar.
13. Mr. Sujit Kumar Singh, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad.
14. Mr. Prabhakar Singh, Special Judge, POCSO Act, Dhanbad.
15. Mr. Shwaymbhu, District & Addl. Sessions Judge, Dhanbad.
16. Mr. Akhilesh Kumar, District & Addl. Sessions Judge-cum-Spl. Court, elected MP & MLA, Dhanbad.
17. Mr. Prafulla Kumar, District & Addl. Sessions Judge, Dhanbad.
18. Mr. Dharmendra Kumar Singh, District & Addl. Sessions Judge, Dumka.
19. Mr. Bimlesh Kumar Sahay, Special Judge, POCSO Act, Garhwa.
20. Mr. Manoj Kumar Tripathi, District & Addl. Sessions Judge, Garhwa (Nagar Untari).
21. Mr. Gopal Pandey, District & Addl. Sessions Judge, Giridih.
22. Mr. Yashwant Prakash, Special Judge, POCSO Act, Giridih.
23. Mr. Soumendra Nath Sikdar, District & Addl. Sessions Judge, Giridih.
24. Mr. Piyush Srivastava, District & Addl. Sessions Judge, Giridih.
25. Mr. Laxmikant, District & Addl. Sessions Judge, Giridih.
26. Mr. Janardan Singh, Special Judge, POCSO Act, Godda.
27. Mr. Sanjeev Bhatia, Special Judge, POCSO Act, Gumla.
28. Mr. Kumar Pawan, District & Addl. Sessions Judge-cum-Spl. Court, elected MP & MLA, Hazaribagh.
29. Ms. Kashika M. Prasad, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh.
30. Mr. Braj Kishore Pandey No. 2, District & Addl. Sessions Judge-cum- Spl. Judge, Land Acq., Hazaribagh.
31. Mr. Vishal Kumar, Special Judge, POCSO Act, Hazaribagh.
32. Mr. Rajendra Kumar Sinha, District & Addl. Sessions Judge, Jamshedpur.
33. Mr. Abhas Verma, District & Addl. Sessions Judge, Jamshedpur.
34. Mr. Anand Mani Tripathi, District & Addl. Sessions Judge, Jamshedpur.
35. Mr. Nishant Kumar, District & Addl. Sessions Judge, Jamshedpur.
36. Mr. Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Jamshedpur (Ghatshila).
37. Mr. Srish Dutta Tripathi, District & Addl. Sessions Judge, Jamtara.
38. Mr. Rakesh Kumar Mishra, District & Addl. Sessions Judge, Khunti.
39. Mr. Satyakam Priyadarshi, District & Addl. Sessions Judge, Khunti.
40. Mr. Ajay Kumar Singh, District & Addl. Sessions Judge, Koderma.
41. Ms. Kumari Vaishali Srivastava, District & Addl. Sessions Judge, Koderma.
42. Mr. Sanjeev Jha, District & Addl. Sessions Judge, Latehar.
43. Mr. Amit Kumar, Special Judge, POCSO Act, Latehar.
44. Mr. Akhilesh Kumar Tiwari, District & Addl. Sessions Judge, Latehar.

47. Mr. Dinesh Rai, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi.
48. Mr. Rajiv Ranjan, Addl. Judicial Commissioner, Ranchi.
49. Mr. Manoj Chandra Jha, Addl. Judicial Commissioner-cum-P.O., Commercial Court, Ranchi.
50. Mr. Manish Ranjan, Addl. Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi.
51. Mr. Vishal Srivastava, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi.
52. Mr. Dinesh Kumar, Addl. Judicial Commissioner-cum-Spl. Court, elected MP & MLA, Ranchi.
53. Mr. Prabhat Kumar Sharma, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other Than AHD), Ranchi.
54. Md. Asif Equbal, Special Judge, POCSO Act, Ranchi.
55. Mr. Sachindra Birua, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other Than AHD), Ranchi.
56. Mr. Sanjay Kumar Dubey, District & Addl. Sessions Judge, Sahebganj (Rajmahal).
57. Mr. Kankan Pattadar, District & Addl. Sessions Judge, Seraikella-Kharsawan.
58. Mr. Kumar Kranti Prasad, District & Addl. Sessions Judge, Seraikella-Kharsawan.

Sub.:- Nomination of Judicial Officers for attending Two days **Refresher Training Programme for District Judge on UAPA Act, SC & ST (Prevention of Atrocities) Act and Cyber Crime Cases, for Officers dealing with Criminal Cases (R-16) (50-60 Participants)** scheduled to be held on **2<sup>nd</sup> – 3<sup>rd</sup> March, 2024** at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid training Programme scheduled to be held on **2<sup>nd</sup> – 3<sup>rd</sup> March, 2024** at **Judicial Academy Jharkhand, Ranchi.**

The arrangement for the stay of the nominated outstation officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of preceding day of the training Programme till the evening of concluding day of the training Programme.** All the nominated officers have to **report at Academy for training Programme on or before 09:30 A.M. for registration, in proper dress.**

You are, therefore, directed to attend the aforesaid training Programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme.

**No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,

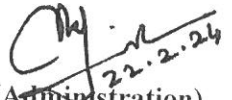
Sd/-Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 848 /Apptt.

Dated, Ranchi, the 22/02/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 159/JAJ dated 06.02.2024/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)